

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 959 OF 2024**

IN THE MATTER OF:

Luv Mishra

.....PETITIONER

VERSUS

State of Uttar Pradesh & Ors.

.....RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 14.11.2024)

Luv Mishra

.....PETITIONER

VERSUS

- 1. State of Uttar Pradesh, Through Chief Secretary**
Government of Uttar Pradesh, 1st Floor, Room No. 110,
Lal Bahadur Shastri Bhawan, Uttar Pradesh Secretariat, Lucknow
Email: csup@nic.in (Respondent No.1)
- 2. Ministry of Environment, Forest and Climate Change**
Government of Uttar Pradesh, 1st Floor, Room No. 110,
Lal Bahadur Shastri Bhawan, Uttar Pradesh Secretariat,
Lucknow, Through Additional Chief Secretary
Email: roc.lko-mef@nic.in (Respondent No.2)
- 3. Director, Mining and Geology, Government of Uttar Pradesh**
1st Floor, Room No. 110, Lal Bahadur Shastri Bhawan,
Uttar Pradesh Secretariat, Lucknow
Email: [Director@dgmup.org/](mailto:Director@dgmup.org) dgmupin@gmail.com (Respondent No.3)
- 4. District Magistrate, Fatehpur**
DM Office, Collectorate, Fatehpur, U.P.
Email: dmfat@nic.in (Respondent No.4)
- 5. Uttar Pradesh Pollution Control Board**
Through its Member Secretary,
2nd Floor, 4, Kalpi Road, Kanpur – 208012
Email: ms@uppcb.in (Respondent No.5)
- 6. M/s. R.B. Enterprises**
Gata No. 64-586, Village Urauli,
Tehsil Fatehpur, District Fatehpur-212601, U.P. **(Respondent No.6)**